## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 16/111(ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s Modi Mundipharma Beauty Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. D. Bhattacharyya for the Petitioner

Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Reserved for orders.

(S. K. Mohapatra)

Member (T)

Sd = /(Ina Malhotra)
Member (J)